
Mantu Pal Vs State

Criminal Original Petition No. 19609 Of 2023

Court: Madras High Court

Date of Decision: Sept. 4, 2023

Acts Referred:

Narcotic Drugs And Psychotropic Substances Act, 1985 " Section 8(c), 20(b)(ii)(B) #Indian Penal Code, 1860 " Section 229A

Hon'ble Judges: G.Chandrasekharan, J

Bench: Single Bench

Advocate: C.Deepakkumar, S.Rajakumar

Judgement